

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/93/(IB)/2017
NAME OF THE PETITIONER(S) : CREDENCE LOGISTICS LTD
NAME OF THE RESPONDENT(S) : EFTENENGINEERING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	G. V. MOHAN KUMAR	Counsel for Respondent	G. V. Mohan Kumar
	A. Radha.	Rep. Counsel for Petitioner	A. Radha.

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. It is on record that the Petitioner did not comply with the provisions of section 9(3)(b) and (c) of I&B Code, 2016 on or before 15.07.2017 as per the Notification dated 29.06.2017. Therefore, for non-compliance with the said provision the petition abates and the same is **dismissed** with the liberty to the Petitioner to file a fresh, if so advised.

sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

sd/-
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)